GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.5084 TO BE ANSWERED ON 05.04.2017

AVENUES FOR SKILLED INDIAN WORKERS

5084. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of EXTERNAL AFFAIRS be pleased to state the efforts being made to provide maximum possible avenues of employment to skilled Indian workers in foreign countries including the USA and the European countries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

The Government is proactively working towards enhancing employment opportunities for skilled Indian workers in foreign countries.

Issues relating to movement of Indian skilled workers to the US are discussed in various bilateral dialogue mechanisms. Government of India has been engaging at senior levels with the US Administration and the US Congress on these issues. Government of India has emphasized that Indian skilled workers have contributed to the growth and development of the US economy and have helped the US retain its competitive edge and innovation advantage. They are a big stakeholder in India-US relations and their backward linkages to India have helped US businesses.

A Joint Declaration on a Common Agenda on Migration and Mobility (CAMM) was signed between India and European Union on 30 March 2016 in Brussels on the sidelines of 13th India-EU Summit. The CAMM is aimed at maximising the benefits of migration and mobility through a flexible framework for cooperation based on voluntary participation of interested EU Member States and full reciprocity.

In addition, Mobility Partnership, Labour and Manpower Cooperation MoUs/Agreements and Mutual Recognition Arrangements are also in place with select countries.